

(b) if not, the total number of Class IV employees to whom *Khadi* uniforms have been supplied so far; and

(c) the total cost of these uniforms?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) No, as some stocks of *Khadi* drill were still to be consumed.

(b) 44,076.

(c) Rs. 8,84,593/2/9.

Sugar Factories in PEPSU

589. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the places where the sugar factories in PEPSU are located;

(b) their total annual output; and

(c) the average annual consumption of sugar in PEPSU?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) There is only one factory at Phagwara (District Kapurthala) which is in production. Licences have however been issued for establishing two more factories at Dhuri and Hamira, both of which are under construction.

(b) 8,904 tons in 1954-55 season. After the two factories under construction go into production, the annual output will be 25,000 tons.

(c) About 23,000 tons.

Slum Clearance in Delhi

590. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) the amount spent for the clearance of slums in Delhi so far; and

(b) the estimated expenditure to be incurred on it during the First Five Year Plan?

The Minister of Health (Raj-Kumari Amrit Kaur) : (a) Rs. 86.50 lakhs.

(b) Rs. 84.65 lakhs.

Dairy Farming

591. Shri V. P. Nayar : Will the Minister of Food and Agriculture be pleased to state:

(a) whether any special emphasis is proposed to be laid in the Second Five Year Plan on programmes for research development in the matter of dairy

farming and animal husbandry in States whose *per capita* food consumption as at present shows comparatively higher insufficiency; and

(b) what are the basis of assigning new development projects to the various States in respect of animal husbandry, milk and milk products?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) Yes.

(b) While assigning targets for the implementation of the Animal Husbandry and Dairy Projects in the States, the quantity and the number of livestock, the present stage of development, local needs, availability of technical personnel, the need for training additional personnel and the facilities available for research schemes in different States are taken into consideration.

Registration of Wagons

592. Shri A. N. Vidyalankar : Will the Minister of Railways be pleased to state:

(a) the number of wagons registered, the number of cancellation of registrations and the number of wagons offered by the Railway authorities to the public during the years 1938-39, 1948-49, 1949-50, 1951-52, 1953-54, and 1954-55;

(b) whether it is a fact that the fictitious registration of wagons goes on the increasing for a number of years; and

(c) if so, what measures have been taken to root out this evil?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) : (a) A statement is attached. [See Appendix V, Annexure No. 53].

(b) Trends vary from Railway to Railway and from time to time as will be seen from the figures given in the statement in reply to part (a).

(c) The following are the more important measures taken towards discouraging registration of spurious indents;

(i) Imposition of indent registration fee of Rs. 25/- per M.G. wagon, and Rs. 35/- per B.G. wagon.

(ii) Imposition of ceiling limits on the number of registrations per consignor at any one time, wherever considered expedient.

(iii) Enlisting the help of large Trade Interests and Associations, etc. to discourage the tendency to register spurious indents.